

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1479
ANSWERED ON:02.12.2014
BUDGET ALLOCATION FOR OBC
Goud Dr. Boora Narsaiah

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the allocation of funds for the welfare and development of the Other Backward Classes (OBCs) is insufficient and the implementation of schemes/policy measures for the said community is tardy and ineffective;
- (b) if so, the details thereof and the reaction of the Government thereto;
- (c) the justification for earmarking ten per cent of the budget for the North Eastern Region which has few or no OBC population;
- (d) whether the Government has any proposal to create a separate Ministry for OBC to give focussed attention to the said community; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHANPAL GURJAR)

- (a): The schemes of OBCs are of funds limited nature. The allocated funds are distributed among States/UTs based on Notional Allocation proportionate to their population. The implementation system of the scheme is robust and effective, and based on approved guidelines.
- (b): Does not arise.
- (c): The earmarking of ten percent funds for the States of North-Eastern Region is being done to give critical additional support for an accelerated implementation of projects in the entire region. No funds are earmarked for those States of North-Eastern Region with no OBC population.
- (d): No.
- (e): Does not arise.